

HIGH COURT OF SIKKIM

GANGTOK

No. 439/Confdl/HCS

Dated: 13/12/2017

OFFICE ORDER

In terms of the appointment Order No. 4249/G/DOP dated 11.12.2017 issued by the Department of Personnel, Administrative Reforms, Training, Public Grievances, Government of Sikkim, the following Judicial Officers are hereby posted as under:

1. Mr. Jeewan Kumar Kharka as District & Sessions Judge (Special Division - I) at Gangtok.
2. Mr. Sonam Palden Bhutia as District & Sessions Judge (Special Division -II) at Gangtok.
3. Mrs. Samita Sharma as Director, Sikkim Judicial Academy.

The newly appointed District & Sessions Judges at Sl. No. 1 & 2 shall be attached with the Court of District & Sessions Judge (East) at Gangtok and District & Sessions Judge at Sl. No. 3 shall be attached with the Courts of District & Sessions Judge (Spl. Div. -I) and District & Sessions Judge (Spl. Div. -II), for a period of 03 months.

By Order,


REGISTRAR GENERAL

Memo No. V (58) Confdl/HCS/9107-410

Dated: 13.12.17

Copy to:

1. Mr. Jeewan Kumar Kharka, District & Sessions Judge (Spl. Div. -I) at Gangtok.
2. Mr. Sonam Palden Bhutia, District & Sessions Judge (Spl. Div. -II) at Gangtok.
3. Mrs. Samita Sharma as Director, Sikkim Judicial Academy.
4. The Commissioner -cum- Secretary, Hon'ble the Governor of Sikkim, Raj Bhavan, Gangtok.
5. The Advocate General, Government of Sikkim, Gangtok.
6. The Additional Advocate General, Government of Sikkim, Gangtok.
7. The Chief Secretary, Government of Sikkim, Gangtok.
8. The Joint Registrar-cum- Sr. Judgment Writer to Hon'ble the Chief Justice, High Court of Sikkim for placing before his Lordship's kind information.

9. The Principal Private Secretary to Hon'ble Judge, High Court of Sikkim for placing before her Ladyship's kind information.
10. The Private Secretary to Hon'ble Judge, High Court of Sikkim for placing before his Lordship's kind information.
11. The District & Sessions Judge (West) at Gyalshing.
12. The District & Sessions Judge (North) at Mangan.
13. The District & Sessions Judge (East) at Gangtok.
14. The District & Sessions Judge (South) at Namchi.
15. The District & Sessions Judge (Spl. Div. -I)I/C at Gangtok.
16. The District & Sessions Judge (Spl. Div. -II)I/C at Gangtok.
17. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
18. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
19. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
20. The Chief Judicial Magistrate-cum- Civil Judge (East) I/C at Gangtok.
21. The Civil Judge-cum-Judicial Magistrate (North)I/C at Mangan.
22. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
23. The Civil Judge-cum-Judicial Magistrate, Chungthang Sub Division, North Sikkim stationed at Gangtok.
24. The Civil Judge-cum-Judicial Magistrate, Soreng Sub- Division, West Sikkim stationed at Gangtok.
25. The District Magistrate (East) at Gangtok.
26. The District Magistrate (North) at Mangan.
27. The District Magistrate (South) at Namchi.
28. The District Magistrate (West) at Gyalshing.
29. The General Secretary, Bar Association of Sikkim, Gangtok.
30. The General Secretary, Namchi Bar Association, South Sikkim, Namchi.
31. The General Secretary, High Court of Sikkim Bar Association, Gangtok.
32. The Gazette Section, Home Department, Government of Sikkim for publication in Government Gazette.
33. The Incharge, Judicial Section, High Court of Sikkim, Gangtok.
34. The Computer Cell, High Court of Sikkim, Gangtok for uploading the same in the website of High Court of Sikkim.
35. Guard File.
36. File.

A handwritten signature in black ink, followed by the date '2.12.17' written below it.

REGISTRAR